imprisonment for life and shall also be liable to fine. Offence of murder is a cognizable, non-bailable and non-compoundable offence.

'Police' and 'Public Order' are State subjects under the Seventh Schedule to the Constitution of India and State Governments are responsible for prevention, detection, registration and investigation of crime and for prosecuting the criminals through their law enforcement agencies.

(c) Government has initiated comprehensive review of the existing Criminal Laws viz., Indian Penal code, Code of Criminal Procedure, Arms Act, Narcotic Drugs and psychotropic Substance Act, etc. with the view to make them relevant to the contemporary law and order situation as well as to provide speedy justice to the vulnerable sections of the society. Government of India intends to create a legal structure which is citizen-centric and prioritises to secure life and to preserve human rights.

## **AMRUT** in Odisha

- \*137. SHRIMATI SAROJINI HEMBRAM: Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:
- (a) the number of cities/towns of Odisha which are included under the Atal Mission for Rejuvenation and Urban Transformation (AMRUT) to promote planned integrated development of towns and cities; and
- (b) the details of proposed financial outlay by the centre for AMRUT projects for the financial year 2020-21?

THE MINISTER OF STATE OF THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI HARDEEP SINGH PURI): (a) Atal Mission for Rejuvenation and Urban Transformation (AMRUT) is a Centrally Sponsored Scheme which was launched on 25.6.2015 with focus on providing water supply, sewerage and septage management, storm water drainage, green spaces and parks, and non-motorized urban transportin 500 cities selected across the country. Nine (9) cities/towns of Odisha, namely Balasore, Baripada, Bhadrak, Bhubaneshwar, Brahmapur, Cuttack, Puri, Rourkela and Sambalpur are covered under AMRUT.

(b) The proposed financial outlay for AMURT for the financial year 2020-21 as per Budget Estimate is ₹7,300 crore for the entire country.

Written Answers to ...

So far as the State of Odisha is concerned, the total State Annual Action Plan (SAAPs) for the entire Mission period is ₹ 1,598.96 crore including committed Central Assistance of ₹796.97 crore, out of which Central Assistance amounting to ₹785.23 crore has already been released to the State of Odisha for AMRUT projects.

## Decline in production of crude oil

\*138. SHRI MANISH GUPTA: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether domestic production of crude oil is declining in Cambay, Assam—Arakan and Mumbai Off-shore, if so, the details thereof;
- (b) whether it is a fact that due to inadequate new oil and gas discoveries, the situation of declining oil production is adding to the problem of low crude oil productions, if so, the details thereof;
- (c) what is the expected rise in crude oil import in 2020-21 and what percentage of the crude oil consumption will be required to be imported; and
  - (d) how does this compare with that for the last three years, year-wise?

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI DHARMENDRA PRADHAN): (a) The production of crude oil during the last three years from Cambay, Assam - Arakan and Mumbai Basins are as under:

Name of the Basin	Year-wise Crude oil production, in Million Metric Tonnes (MMT)		
	2016-17	2017-18	2018-19
Cambay	4.99	4.99	5.36
Assam-Arakan	4.26	4.40	4.35
Western Offshore/Mumbai	17.06	16.92	15.48

The oil production in Cambay has increased in 2018-19. The fields are old and facing natural decline. There is also no major/large discovery in past several years.

(b) Government has taken several steps to enhance exploration and production of oil and gas in the country which include; Policy for Relaxations, Extensions and Clarifications under Production Sharing Contract (PSC) regime for early monetization of hydrocarbon discoveries, Discovered Small Field Policy, Hydrocarbon Exploration and Licensing Policy, Policy for early monetization of Coal Bed Methane, setting up of National Data Repository, Appraisal of Unappraised areas in Sedimentary Basins,